

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

SUB:	DISTRICT JUDGES - VIVA VOCE EXAMINATION - Filling up of vacancies in the cadre of District Judges (Entry Level) by promotion from the cadre of Civil Judges (Senior Division) under 65% quota notified for the year, 2025 - Calling for viva voce examination to the eligible officers - ORDERS - ISSUED.	
READ:	1.	Order, dated 04.01.2007 of the Hon'ble Supreme Court of India in Civil Appeal No. 1867/2006.
	2.	High Court's Notification No.14-B.Spl., dated 08.01.2025.
	3.	High Court's Proc. Roc.No.30/2025-B.Spl., dated 28.03.2025.
	4.	High Court's letter Roc.No.30/2025-B.Spl., dated 28.03.2025.
	5.	High Court's Proc. Roc.No.30/2025-B.Spl., dated 30.04.2025
	6.	High Court's letter Roc.No.30/2025-B.Spl., dated 30.04.2025.

ORDER ROC.NO.30/2025-B.SPL., DATED: 14.07.2025

The High Court decided that the selection of suitable officers i.e., forty four (44) eligible officers now working as District and Sessions Judges appointed under Rule 15 of the Telangana State Judicial Service Rules, 2017, as well as under Rule 20.1 of the Telangana State Judicial Service Rules, 2023, and the Civil Judges (Senior Division), as per Rule 4.2 (A) (III) of the Telangana State Judicial Service Rules, 2023 for promotion as District Judges (Entry Level) under 65% quota be based on merit-cum-seniority, in terms of the Judgment of the Hon'ble Supreme Court, dated 04.01.2007 in MALIK MAZHAR SULTAN & ANR. Vs. U.P. PUBLIC SERVICE COMMISSION & ORS (Civil Appeal No.1867 of 2006). For the said purpose, the following criteria is to be adopted as per the Judgment of the Supreme Court of India.

- i) **Evaluation of ACRs of last five years;**
- ii) **Assessment of Judgments of five both civil and criminal cases: and**
- iii) **Oral interview;**

Pursuant to the same, the High Court published the list of 44 (38+6) eligible officers in the cadre of District and Sessions Judges working under Rule 15 of the Telangana State Judicial Service Rules, 2017 as well as under Rule 20.1 of the Telangana State Judicial Service Rules, 2023 and the Civil Judges (Senior Division) for consideration for promotion as District Judges (Entry Level) for filling up of 50 vacancies notified in the Cadre of District Judges (Entry Level) under 65% quota for the year, 2025 in the High Court's Proceedings 3rd and 5th read above.

In view of the above, the High Court passed the following order:-

The following 44 eligible officers who are coming up for consideration as District Judges (Entry Level) by promotion from the cadre of Civil Judges (Senior Division) under 65% quota for the year, 2025 against the 50 vacancies notified on 08.01.2025, are hereby directed to attend the viva voce on the respective date's mentioned against their names at *Central Hall, High Court for the State of Telangana*.

SL. NO.	NAME OF THE OFFICER	DATE OF INTERVIEW
1.	SRI M.SRINIVAS, VI Additional District and Sessions Judge, Sathupally, Khammam District.	ON 28.07.2025 (MONDAY) FROM 4:45 P.M., ONWARDS AT CENTRAL HALL, HIGH COURT FOR THE STATE OF TELANGANA, HYDERABAD.
2.	SMT. B.PUSHPALATHA, Court of Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-I Additional District and Sessions Judge, Sircilla.	
3.	SRI D.V.NAGESWARA RAO, XXV Additional Chief Judge, City Civil Court, Hyderabad.	

4.	MS.N.AMARAVATHI, Fast Track Special Judge for trial and disposal of RAPE and POCSO Act Cases, Medchal-Malakjgiri District at Kukatpally.	ON 28.07.2025 (MONDAY) FROM 4:45 P.M., ONWARDS AT CENTRAL HALL, HIGH COURT FOR THE STATE OF TELANGANA, HYDERABAD.
5.	SRI J.VIKRAM, Special Judge for trial of Special Police Establishment (SPE) and Anti Corruption Bureau Cases (ACB) Cases, Karimnagar.	
6.	SMT. M.K.PADMAVATHI, Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Children against Sexual Offences (POCSO) Act, Rangareddy District at L.B.Nagar.	
7.	SRI D.DURGA PRASAD, Judge, Family Court-cum- III Additional District and Sessions Judge, Nalgonda.	
8.	SRI K.MURALI MOHAN, IX Additional Chief Judge, City Civil Court, Hyderabad.	
9.	SMT.CH.ASHALATHA (CHIRANJI), Judge, Family Court-cum- III Additional District and Sessions Judge, Nizamabad.	
10.	SRI G.VENU, V Additional District and Sessions Judge, Miryalaguda, Nalgonda District.	
11.	SRI P.ANJANEYULU, Fast Track Special Court For Expeditious Disposal Of Cases Of Rape And Protection Of Children Against Sexual Offences (Pocso) Act, Rangareddy District At Rajendranagar.	
12.	SRI G.UDAY KUMAR, XXIV Additional Chief Judge, City Civil Court, Hyderabad.	

13.	SRI MANDA VENKATESWARA RAO, III Additional District and Sessions Judge-cum-II Additional Metropolitan Sessions Judge-cum-Principal Family Court, Medchal Malkajgiri District at Kukatpally.	ON 28.07.2025 (MONDAY) FROM 4:45 P.M., ONWARDS AT CENTRAL HALL, HIGH COURT FOR THE STATE OF TELANGANA, HYDERABAD.
14.	SMT. KSHAMA DESHPANDE, Secretary, District Legal Services Authority, Hanumakonda.	
15.	SMT. S.SWATHI REDDY, Senior Civil Judge-cum-Assistant Sessions Judge, Rangareddy District at Shadnagar.	
16.	SRI D.KIRAN KUMAR, Secretary, District Legal Services Authority, Medchal Malkajgiri at Kushaiguda.	ON 29.07.2025 (TUESDAY) FROM 4:45 P.M., ONWARDS AT CENTRAL HALL, HIGH COURT FOR THE STATE OF TELANGANA, HYDERABAD.
17.	SRI BRUNGI SRINIVASULU, Senior Civil Judge-cum-Assistant Sessions Judge, Peddapally.	
18.	SMT. D.VAROODHINI, Senior Civil Judge-cum-Asst. Sessions Judge, Narsampet, Warangal District.	
19.	SRI MOHD. ABDUL JAVEED PASHA, Secretary, District Legal Services Authority, Criminal Courts, Hyderabad.	
20.	SRI G.SRINIVAS, Senior Civil Judge-cum-Asst. Sessions Judge, Nirmal.	
21.	SRI K.V.CHANDRA SHEKAR RAO, Secretary, District Legal Services Authority, Khammam.	
22.	SMT. G.BHANUMATHI, Principal Senior Civil Judge-cum-Assistant Sessions Judge, Medchal-Malkajgiri District at Medchal.	
23.	SMT. R.SREELEKHA, Principal Senior Civil Judge-cum-Asst. Sessions Judge, Karimnagar.	

24.	SMT. P.SRIVANI, Principal Senior Civil Judge-cum- Assistant Sessions Judge, Rangareddy District at L.B. Nagar.	ON 29.07.2025 (TUESDAY) FROM 4:45 P.M., ONWARDS AT CENTRAL HALL, HIGH COURT FOR THE STATE OF TELANGANA, HYDERABAD.
25.	SMT. NASEEM SULTANA, Secretary, District Legal Services Authority, Nagarkurnool.	
26.	SMT. K.SWAPNA RANI, Secretary, District Legal Services Authority, Peddapally.	
27.	MISS. SHEETAL D.B., XIII Additional Chief Metropolitan Magistrate (Mahila Court), Hyderabad	
28.	SRI C.VIKRAM, Secretary, District Legal Services Authority, Jangaon.	
29.	SRI MILIND KAMBLE, Principal Senior Civil Judge -cum- Assistant Sessions Judge, Siddipet.	
30.	SRI K.SURI KRISHNA, II Additional Senior Civil Judge-cum-II Additional Assistant Sessions Judge, Medchal-Malkajgiri District at Kushaiguda.	ON 30.07.2025 (WEDNESDAY) FROM 4:45 P.M., ONWARDS AT CENTRAL HALL, HIGH COURT FOR THE STATE OF TELANGANA, HYDERABAD.
31.	SMT. R.M. SUBHAVALLI, Secretary, District Legal Services Authority, Medak.	
32.	SRI V.SRINIVAS, Principal Senior Civil Judge -cum- Assistant Sessions Judge, Gadwal.	
33.	SRI K.VENKATESH, Secretary District Legal Services Authority, Karimnagar.	
34.	SMT. M.KIRAN MAHI, Secretary, District Legal Services Authority, Hyderabad.	

35.	SRI B.SUJAY, Senior Civil Judge-cum-Assistant Sessions Judge, Miryalaguda, Nalgonda District.	ON 30.07.2025 (WEDNESDAY) FROM 4:45 P.M., ONWARDS AT CENTRAL HALL, HIGH COURT FOR THE STATE OF TELANGANA, HYDERABAD.
36.	DR. M.RADHA KRISHNA CHAHAVAN, Senior Civil Judge-cum-Asst. Sessions Judge, Huzurnagar, Suryapet District.	
37.	SRI CH.JITENDHAR, XVII Additional Judge, City Civil Court, Hyderabad.	
38.	SRI K.JAYARAM REDDY, Senior Civil Judge-cum-Assistant Sessions Judge, Rangareddy District at Kukatpally.	
39.	SRI G.PRAVEEN KUMAR, Senior Civil Judge, now deputed to work as Registrar (IT-cum-Central Project Coordinator), High Court for the State of Telangana at Hyderabad.	
40.	SRI G.UDAYA BHASKAR RAO, Secretary, District Legal Services Authority, Nizamabad.	
41.	SMT. CHITTIBOMMA ASHALATHA, II Additional Judge, City Civil Court, Hyderabad.	
42.	SRI K.PRASAD, X Additional Chief Metropolitan Magistrate, Secunderabad.	
43.	SRI N.VENKAT RAM, Senior Civil Judge-cum-Assistant Sessions Judge, Nagarkurnool.	
44.	DR. G.V.MAHESH NATH, I Additional Senior Civil Judge-cum-I Additional Assistant Sessions Judge, Medchal-Malkajgiri District at Kushaiguda.	

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The aforementioned officers are informed that the breakup of total 100 marks fixed for empanelment for the post of District Judge (Entry Level), are as detailed below:

i)	Evaluation of Annual Confidential Reports	50 marks
ii)	Assessment of Judgments	40 marks
iii)	Oral interview	10 marks

Further, the officers who are called for viva voce are hereby directed to *report before the Registrar General, FAC. Registrar (Vigilance), High Court for the State of Telangana at Hyderabad, positively by 03.45 p.m., on the said respective date of interview.*

The concerned Unit Heads are hereby directed to make necessary alternative in-charge arrangements to the officers who are attending for viva voce on the said dates respectively.


REGISTRAR GENERAL
FAC.REGISTRAR (VIGILANCE)

To

1. The Officers concerned.
2. The Prl. Secretary to the **Hon'ble the Acting Chief Justice** and Personal Secretaries to the **Hon'ble Judges** (for placing before their Lordship's for kind perusal)
3. The **Registrar General and other Registrars**, High Court for the State of Telangana at Hyderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad.
6. The Prl. Special Judge for CBI Cases, Hyderabad.
7. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
8. The Director, Telangana State Judicial Academy, Secunderabad.
9. The Secretary, High Court Legal Services Committee, High Court buildings, Hyderabad.

10. THE PRL. DISTRICT AND SESSIONS JUDGES:

Khammam, Rajanna Sircilla, Nizamabad, Nirmal, Nagarkurnool, Jangaon, Rangareddy District at L.B.Nagar, Jogulamba Gadwal, Karimnagar, Peddapalli, Medak, Sangareddy, Siddipet, Suryapet, Nalgonda, Warangal, Hanumakonda, Medchal-Malkajgiri District at Kushaiguda.

11. The District Treasury Officers:

Khammam, Rajanna Sircilla, Nizamabad, Nirmal, Nagarkurnool, Jangaon, Rangareddy District at L.B.Nagar, Jogulamba Gadwal, Karimnagar, Peddapalli, Medak, Sangareddy, Siddipet, Suryapet, Nalgonda, Warangal, Hanumakonda, Medchal-Malkajgiri District at Kushaiguda.
